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for the construction of the Stage-I of the harbour at Vizhinjam.

(c) The proposal in respect of construction of stages II and III of the Vizhinjam Fishing Harbour has been processed for obtaining an investment decision,

Development of minor ports

2872. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

(a) whether Government have formulated any plan for the development of minor ports; and

(b) if so, what are the names of the minor ports which are likely to be developed under this Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) As per the decision of the National Development Council taken in 1978. development and management of minor ports is the responsibility of the State Governments concerned. The State Governments have formulated plans for the development of the minor ports and funds for this purpose have been provided in the plan of the respective maritime States.

De-linking educational qualification from employment

2873. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of EDUCATION AND CUL-TURE be pleased to state:

(a) Whether Government are devising any policy to dis-associate educational qualifications from employment opportunities; and

(b) if so, what steps Government have so far taken in the matter?

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THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WEL-FARE (SHRIMATI SHEILA 'KAUL): (a) and (b) There is no proposal at present to disassociate educational qualifications from employment opportunities with the Government.

Cultivation on dry river and task beds

2874. SHRI SURESH KALMADI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are considering any proposal to introduce cultivation during summer on the dry river and tank beds where moist and silt are available;

(b) if so, the details thereof; and

(c) the feasibility of various crops which can be raised in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) to (c) At present, there is no such proposal under consideration with the Government of India. However, it is the general practice with the farmers to cultivate suitable vegetable crops during summer in these areas.

Storage scheme for agricultural produce

2875. SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government have evolved any scheme for storage of agricultural produce of small and marginal farmers to avoid distress sale of food-grains and other commodities; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVE-LOPMENT (SHRI HARI NATH MI SHRA): (a) Yes, Sir.

(b) The details of the scheme for establishment of a national grid of rural godowns are as under:

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(1) The capacity of each godown m_{ay} be from 200 tonnes to 1000 tonnes.

(2) Whe ever necessary a go²own may have a co³d storage wing for perishable commodities.

(3) The godowns built under the scheme should conform to the norms and standards acceptable to the State Warehousing Corporations.

(4) The godowns are to be looked after by manage s who are to be trained by attaching them to the nearest Warehouse of State/ Central Warehousing Corporation.

(5) Land will be provided free of cost by the State Governments.

(6) The godown receipt will be a negotiable instrument.

(7) The cost of construction of godowns is to be met 50 per cent by subsidy and 50 per cent by loans. The amount of subsidy is to be shared equally between the Central and the State Governments. The loan component is to be met by the banks.

(8) The implementing agencies are State Warehousing Corporations, Market Committees o. Cooperatives, as may be decided by the State Governments,

The scheme was finalised in the middle of 1979-80 and is being implemented by the State Government since then.

Recognition to Government of Polisario—Sahara

2876. SHRI SHYAM SUNDAR MO-HAPATRA: Will the Minister of EX-TERNAL AFFAIRS be pleased to state whether there is any proposal under Government's consideration to accord recognision to Government of Polisario—Sahara and if so, what are the details in this regard?

THE MIN'STER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI A. A. RAHIM). No, Sir.

Financial assistance to journals

2877. SHRI SHYAM SUNDAR MO-HAPATRA: Will the Ministe of EX-TERNAL AFFAIRS be pleased to state:

(a) whether Government are patronising financially any journa's published by the Indians in overseas countries; and

(b) if so, what are the names of the journals and the amount involved?

THE MINISTER OF STATE - IN THE MINISTRY OF EXTERNAL AF-FAIRS (SHRI A. A. RAHIM); (a) and (b) Journals are published bv Indians or people of Indian o igin in a number of countries abroad, where our Missions purchase them in varying quantities. The amount spen! in this way would need to be calculated after checking with our Missions abroad; the information obtained can be fu nished to the Honourable Member in due course.

Self-Financing Schemes of DDA

2878. SHRI SYED SHAHABUDDIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Self-Financing Schemes of the DDA have run out of schedule;

(b) what is the original and the latest projected year of completion of successive Self-Financing Schemes:

(c) whether the allottees under the Self-Financing Schemes have been given possession of their allotments; and

(d) if so, the average percentage rise in $\cos t$ over the initial estimate demanded from the allottees by the DDA?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN $AR^{T}F$): (a) to (d) The information is being compiled and will be laid on the Table of the Sabha.